

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 28-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Anticipatory Bail/1236/2021	Order Passed: Stage :WITHDRAW Sub Satge :----	Disposal Date : 28-01-2022
2	Regular Bail/24/2022	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 28-01-2022
3	Regular Bail/28/2022	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 28-01-2022
4	Regular Bail/36/2022	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 28-01-2022
5	Anticipatory Bail/143/2022	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 28-01-2022
6	SESSION CASE/83/2020	Order Passed: Stage :JUDGEMENT Sub Satge :----	Next Date of Hearing :31-01-2022
7	SESSION CASE/141/2020	Order Passed: Stage :JUDGEMENT Sub Satge :----	Next Date of Hearing :31-01-2022
8	Misc. Civil Cases/1/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :15-03-2022
9	M.A.C.T Case/33/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :11-02-2022
10	TITLE APPEAL/44/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-02-2022
11	M.A.C.T Case/38/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :18-02-2022
12	M.A.C.T Case/44/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :21-03-2022
13	M.A.C.T Case/48/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :11-02-2022
14	Cr. Revision/135/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :15-03-2022
15	M.A.C.T Case/14/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :28-02-2022
16	MONEY APPEAL/1/2017	Order Passed: Stage :Awaiting for L. C. R. Sub Satge :----	Next Date of Hearing :15-03-2022
17	TITLE APPEAL/30/2017	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :09-02-2022
18	TITLE APPEAL/31/2018	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :11-02-2022
19	SESSION CASE/192/2018	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :14-02-2022
20	TITLE APPEAL/17/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :11-02-2022
21	TITLE APPEAL/32/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :09-02-2022
22	TITLE APPEAL/34/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :31-01-2022
23	TITLE APPEAL/47/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :11-02-2022
24	TITLE APPEAL/59/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :14-02-2022

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 28-01-2022

S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
25	PROBATE CASE/6/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-03-2022
26	NDPS. S. CASE/1/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-03-2022
27	Cr. Revision/26/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-03-2022
28	Anticipatory Bail/1010/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
29	Anticipatory Bail/1133/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
30	Anticipatory Bail/1136/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
31	Anticipatory Bail/1171/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
32	Anticipatory Bail/1232/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
33	Anticipatory Bail/1335/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
34	Anticipatory Bail/1336/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
35	Anticipatory Bail/1337/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
36	Regular Bail/924/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
37	Anticipatory Bail/1369/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
38	Regular Bail/946/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
39	Regular Bail/949/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-02-2022
40	Regular Bail/965/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
41	Anticipatory Bail/1441/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
42	Regular Bail/7/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
43	Regular Bail/10/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
44	Regular Bail/12/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
45	Regular Bail/26/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
46	Regular Bail/29/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
47	Regular Bail/37/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :03-02-2022
48	Regular Bail/39/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-02-2022

Roznama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 28-01-2022

S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
49	Regular Bail/40/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-02-2022
50	Criminal Mislaneous/6/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-03-2022
51	Anticipatory Bail/142/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
52	Anticipatory Bail/145/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
53	Anticipatory Bail/146/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
54	Anticipatory Bail/148/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
55	Anticipatory Bail/149/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
56	Anticipatory Bail/150/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
57	Anticipatory Bail/151/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
58	Anticipatory Bail/152/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
59	Anticipatory Bail/154/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
60	Anticipatory Bail/155/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
61	Anticipatory Bail/156/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
62	Anticipatory Bail/157/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
63	Regular Bail/54/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
64	Regular Bail/55/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
65	Regular Bail/56/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
66	Regular Bail/57/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
67	Regular Bail/58/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
68	M.A.C.T. Execution/4/2018	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :15-03-2022
69	M.A.C.T Case/39/2019	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :18-02-2022
70	CRI. APPEAL/25/2019	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :15-03-2022

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 28-01-2022

S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
71	PROBATE CASE/2/2020	Order Passed: Stage :Filing Of Requisites & App. Of Defendant. Sub Satge :----	Next Date of Hearing :15-03-2022
72	M.A.C.T Case/13/2021	Order Passed: Stage :Filing Of Requisites & App. Of Defendant. Sub Satge :----	Next Date of Hearing :15-03-2022
73	CRI. APPEAL/8/2021	Order Passed: Stage :Filing Of Requisites & App. Of Defendant. Sub Satge :----	Next Date of Hearing :15-03-2022
74	SESSION CASE/15/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :21-02-2022
75	SESSION CASE/219/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
76	SESSION CASE/221/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :07-02-2022
77	SESSION CASE/65/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :18-02-2022
78	SESSION CASE/343/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
79	SESSION CASE/34/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :21-03-2022
80	SESSION CASE/214/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-03-2022
81	SESSION CASE/25/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-03-2022
82	SESSION CASE/32/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-03-2022
83	SESSION CASE/74/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022
84	SESSION CASE/96/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :14-02-2022
85	SESSION CASE/329/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :07-02-2022
86	SESSION CASE/1/2022	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-03-2022
87	SESSION CASE/23/2022	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :31-01-2022
88	SESSION CASE/162/2021	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :15-03-2022
89	SESSION CASE/2/2022	Order Passed: Stage :Charge Sub Satge :----	Next Date of Hearing :14-02-2022
90	Cr. Revision/94/2021	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :15-03-2022
91	Money Execution/2/2019	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :15-03-2022
92	Cr. Revision/124/2019	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :15-03-2022

Roznama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 28-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
93	Cr. Revision/67/2020	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :15-03-2022
94	Cr. Revision/62/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :15-03-2022
95	Cr. Revision/73/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :15-03-2022
96	Cr. Revision/93/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :15-03-2022
97	Cr. Revision/5/2022	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :15-03-2022
98	Cr. Revision/6/2022	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :15-03-2022

No. of Cases Heard	98
No. of Cases listed	98
No. of Witness Examined	
No. of Cases Disposed	5
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer